

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5189/2024

SHOBH NATH DUBEY (DEAD) THR. LRS.

Appellant(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 15-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shradha Narayan, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s)

Mr. Bharat Singh, Adv.
Mr. Kshitiz Singh, Adv.
Mr. Amit Pawan, AOR
Mr. Aditya Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As sought, three weeks' time, as a last opportunity, is granted to respondent No.1 for filing counter affidavit.

Service is complete on respondent No.2 but none has entered appearance.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court, as per rules. In the meantime, parties may file statement of case, if any.

SUJATA SINGH
Registrar